

ITEM NO.2

COURT NO.8

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 500/2022

C.S. RAMASWAMY

Appellant(s)

VERSUS

V.K. SENTHIL & ORS.

Respondent(s)

([FOR FINAL DISPOSAL]

IA No. 88385/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 88386/2020 - EXEMPTION FROM FILING O.T.

IA No. 88384/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

C.A. No. 504/2022 (XII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89491/2020

FOR EXEMPTION FROM FILING O.T. ON IA 89492/2020

IA No. 89491/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 89492/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 505/2022 (XII)

(FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89871/2020

FOR EXEMPTION FROM FILING O.T. ON IA 89872/2020

IA No. 89871/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 89872/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 506/2022 (XII)

([TO FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
93165/2020

FOR EXEMPTION FROM FILING O.T. ON IA 93166/2020

IA No. 93165/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 93166/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 502/2022 (XII)

(FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89430/2020

FOR EXEMPTION FROM FILING O.T. ON IA 89431/2020

IA No. 89430/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 89431/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 501/2022 (XII)

(FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89221/2020

contd..

FOR EXEMPTION FROM FILING O.T. ON IA 89223/2020  
IA No. 89221/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 89223/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 503/2022 (XII)  
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89439/2020  
FOR EXEMPTION FROM FILING O.T. ON IA 89440/2020  
IA No. 89439/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 89440/2020 - EXEMPTION FROM FILING O.T.)

Date : 20-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. A. Mariarputham, Sr. Adv.  
Mr. R. Balasubramanian, Sr. Adv.  
Mr. C. Thirumaran, Adv.  
Mr. Avneesh Arputham, Adv.  
Ms. Anuradha Arputham, Adv.  
Dr. Ram Sankar, Adv.  
Mr. R.N. Amarnath, Adv.  
Mr. Adit Subramanian Pujari, Adv.  
Mr. Praveen Kr. Singh, Adv.  
Mr. Ankit Sharma, Adv.  
M/S. Arputham Aruna And Co, AOR

For Respondent(s) Mr. Sushil Kumar Jain, Sr. Adv.  
Mr. S. Sinnaraj, Adv.  
Ms. E. R. Sumathy, AOR  
Mr. A. Parthasarathi, Adv.  
Ms. Pooja Shree S., Adv.  
Ms. Murugesan M., Adv.  
Ms. Shruti, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard in-part.

List on 21.09.2022 as part-heard.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR